

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI :  
DELHI**

**CIRCULAR**

**Sub: Farewell function on the retirement of Sh. Deepak Jagotra, Ld. Principal District & Sessions Judge (East), Karkardooma Court Complex, Delhi.**

On the retirement of Sh. Deepak Jagotra, Ld. Principal District & Sessions Judge (East), Karkardooma Court Complex, Delhi, a farewell function is being organized by this office on 30.11.2022 (Wednesday) at 04.30 p.m in Room No. 135, Conference Hall, First Floor, Tis Hazari Court Complex.

All Judicial Officers of Delhi District Courts and all the Ld. Retired Judicial Officers are cordially invited to grace this occasion and express best wishes to Sh. Deepak Jagotra, Ld. Principal District & Sessions Judge (East), Karkardooma Court Complex, Delhi.

  
(MRIDUL GUPTA)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 1984/43780-43929 ACJ(Central)/2022

Dated, Delhi the \_\_\_\_\_

14 NOV 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
3. PS to Ld. Principal District & Sessions Judge West, East, North-East, Shahdara, New-Delhi, South-East, South, North-West, North, South-West, Rouse Avenue Court Complex.
4. The Ld. Principal Judge, Family Courts (HQs), Dwarka, Central, West, East, North-East, Shahdara, New-Delhi, South-East, South, North-West, North Districts.
5. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi.
6. The Ld. Member Secretary, DSLSA, Patiala House Courts, New Delhi.
7. The Ld. Director (Academics) & (Admn.), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
8. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.
10. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular immediately in their respective districts.
11. All the Ld. Judicial Officers at Central District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
12. Incharge, Care Taking Branch (Central), Tis Hazari Courts, Delhi with the direction to make necessary arrangements.
13. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
14. Incharge, Protocol Branch (Central), Tis Hazari Courts, Delhi.
15. Grievance Cell for former Judicial Officers through WhatsApp group.
16. Sh. Atul Bhardwaj, JA in Hindi Section, West District, Tis Hazari Court, Delhi with the request to do photography of the function.
17. The R & I Branch (Central) for uploading on LAYERS & website.

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

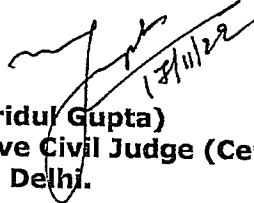
No. 44427-687 /ACJ(Central)/2022

Delhi, Dated the \_\_\_\_\_

17 NOV 2022

In continuation to this office Circular No.1984/43720-73920/ACJ(Central)/2022 dated 14.11.2022 (copy attached), it has been further directed by the Ld. Principal District & Sessions Judge (HQs), Delhi that all the staff officials posted at Central & West District are also cordially invited to attend the said farewell function. Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. All the Ld. Judicial Officers of Central & West District, Tis Hazari Courts, Delhi with the request to bring this circular to the notice of the staff working under their control.
4. Ld. Administrative Civil Judge, West, Tis Hazari Courts, Delhi.
5. All the A.O.(J)/Branch Incharges, Central & West District, Tis Hazari Courts, Delhi with the direction to bring this circular to the notice of the staff working under their control.
6. The R & I Branch (Central) for uploading on LAYERS & Website.

  
(Mridul Gupta)  
Administrative Civil Judge (Central)  
Delhi.